

(23)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/21/CAA/2018

PETITION NUMBER :

NAME OF THE TRANSFEROR : STARGATE REALTY PVT LTD
NAME OF THE TRANSFEROR : N SANKAR PROPERTIES & HOLDING P LTD

NAME OF THE TRANSFERRE : STARGATE ENTERPRISE PVT LTD

UNDER SECTION : 230/232

S.No.	Name (in Capital)	Represented by	Signature
	Rajasekar v. K B. Sarath babu	Counsel for Applicant	B. Gohr

ORDER

Heard the Counsel for the Applicant. Reserved for order.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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